

Shri S. M. Banerjee: Some Members have just now gone out . . .

Mr. Speaker: . . . may rise in their places. मैं देखता हूँ कि सिर्फ 37 मेंबर खड़े हुये हैं। चूंकि पचास मेंबर खड़े नहीं हुये हैं, इस लिये इस की इजाजत नहीं दी जा सकती है।

Shri S. M. Banerjee: Some hon. Members have gone out.

Shri Mohammad Elias: Why should it be insisted every time that 50 Members should rise in favour of an adjournment motion? If one Member tables an adjournment motion, why should he be required to have 49 supporters?

Mr. Speaker: Would the Leader of the party ask the Member to resume his seat? Is it fair to continue like this?

Shrimati Renu Chakravartty: No.

Mr. Speaker: There ought to be some end.

Shri S. M. Banerjee: Some hon. Members have gone out; that was why I wanted to request you to take it up later.

Mr. Speaker: Should I go and call them in? Is there any such rule?

Shri S. M. Banerjee: The hon. Minister was making a long statement, and, therefore, thinking that he would take some time, some hon. Members had gone out.

Mr. Speaker: There are some other adjournment motions also but they are generally about the food situation and the shortage of kerosene oil. They could be taken up during the discussion on the President's Address, and, therefore, they cannot be taken up separately now.

Now, Papers to be Laid on the Table.

Shri Hem Barua: What about the statement about the talks with the Naga hostiles?

Mr. Speaker: The hon. Prime Minister would make that statement at 3 P.M.

13.03 hrs.

RE. QUESTION OF PRIVILEGE

श्री राम सेवक यादव: (बाराबंकी) : अध्यक्ष महोदय, मैंने एक विशेषाधिकार—प्रवहलना के प्रश्न के बारे में आप को लिखा था।

अध्यक्ष महोदय: मैंने पेपर को लिखा है। उस का जवाब घाने दीजिये। फिर मैं आप को दिला दूंगा।

13.08½ hrs.

PAPERS LAID ON THE TABLE

NAVY (PAY AND ALLOWANCES) REGULATIONS

The Minister of State in the Ministry of Defence (Shri A. M. Thomas): On behalf of Shri Y. B. Chavan, I beg to lay on the Table a copy of the Navy (Pay and Allowances) Regulations 1966, published in Notification No. SRO. 1-E in Gazette of India dated the 5th January, 1966 under section 185 of the Navy Act, 1957. [Placed in Library. See No. LT-5492/66].

RECORD OF DISCUSSION BETWEEN CHIEF OF ARMY STAFF, INDIA AND C-IN-C, PAKISTAN ARMY.

Shri A. M. Thomas: On behalf of Shri Y. B. Chavan, I beg to lay on the Table a copy of Record of discussion at Rawalpindi on 9th and 10th February, 1966, between Chief of Army Staff, India and C-in-C, Pakistan Army. [Placed in Library. See No. LT-5493/66].